## **Requirement of Electricity in the country**

582. SHRI MATANG SINGH: SHRI SURESH PACHOURI; DR. ABRAR AHMED: SHRI RAJNI RANJAN SAHU;

Will the Minister Of POWER be pleased to state:

(a) whether Government have done any survey about the approximate monthly or yearly requirement of electricity of the country for the next five years;

(b) if so, what are the details thereof; and

(c) in what manner Government propose to meet the demand of electricity in the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH • RAI); (a) and (b) Yes, Sir. The energy requirement of the country far the year ending 1996-97 would be 416274 million units and peak demand would be 73656 MW.

(c) In order to mitigate the power deficit in the country, various measures taken to improve the availability of power in the country included -expediting commissioning of new generating capacity, implementation of -short gestation projects, improving the 'performance of existing power statione reduction of Transmission ana Distribution losses, implementation of demend management and energy conservation measures and arranging transfer of energy from surplus to deficit areas. The capacity addition target for the 8th Plan has been kept at .30065 MW.

## Electricity transmission line projects of Madhya Pradesh

583. SHRI SURESH PACHOURI: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that four elec tricity transmission line projects of Madnya Pradesh are pending clearance with the 'Central Government; ..... (b) if so, what are the details thereof; and

(c) by when Government propose to give clearance to these transmission line projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c) The transmission schemes associated with Korba Unit 5-6 and Static Var Compensation Project of M.P have been techno-economically approved by Central Electricity Authority.

The VIIIth Plan transmission works and those associated with Gopad TPS (4x500 MW), Bina TPS (4x250 MW) and Birsingpur TPS (Stage-II) are under techno-economic appraisal of CEA in consultation with the State Government.

THE DEPUTY CHAIRMAN: Before I ask the Ministers to lay the Papers on the Table, I want to inform the Members that the honourable Home Minister is hero and he is going to make a statement after the laying of the Papers is over. I want to tell the Members that today happens to be the birthday of Mr. Chavan and T hope ths House will wish him.

श्री शेकर बयाक्त किंह (विहार) : हम जनको इस शालार पर बधाई देते हैं

## ग्रीगती मनिक्रमा ध्रसिमन्तम चेन (महाराष्ट्र) ; हमापी तथ्य से गी क्याई है...(व्यवधान)

SHRI DIPEN GHOSH (West Bengal): Madam, today is the birthday of both Mr. Chavan and Mr. P. Upendra............. (Interruptions)... Today is 14th July and it is a famous and historic day... (Interruptions)... because of the French .Revolution... (Interruptions)...

THE DEPUTY CHAIRMAN: I can only wish him, and wish him well after he makes the statement! Now, the Papers are to be laid on the Table,